

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 138/2014

New Delhi, this the 8th day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Sujoy Neogi
S/o Subrata Neogi
Aged about 33 years
R/o Flat No.405, Dakshinayan Apartment
Sector-IV, Plot no.19,
Dwarka, New Delhi -75. Applicant

(By Advocate :None)

Versus

1. National Board of Examinations
Through Director,
Ministry of Health and Family Welfare
Mahatma Gandhi Rd. Ansari Nagar East
New Delhi.
2. Medical Council of India
Through Director
Pocket-14, Sector-8, Dwarka Phase-1
New Delhi – 110 077.
3. UPSC
Through Secretary
Man Singh Road Area
New Delhi – 110 001. Respondents

(By Advocate : Mr. T. Singh Dev and Ms. Arunima Pal and
Ms. Puja Sarkar for MCI
Ms. Shruti Dutt and Mr. Kirtiman Singh for NBE)

ORDER (ORAL)

Mr. S.N. Terdal:

None for the applicant. Even on previous date 13.05.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

**(A.K.Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

